

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE**

RAJYA SABHA

QUESTION NO06.12.2010

ANSWERED ON

USE OF REGIONAL LANGUAGES IN HIGHER JUDICIARY .

2858

Dr. K.P. Ramalingam

Will the Minister of COALLAW & JUSTICE be pleased to state :-

- (a) whether the Supreme Court has asked Government to conduct a feasibility study of using Tamil and other regional languages in the High Courts and Supreme Court with simultaneous language translation through audio system as being done in the Parliament;
- (b) if so, the details thereof and the action taken by Government in this regard; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF LAW & JUSTICE

(DR. M. VEERAPPA MOILY)

(a): No, Sir.

(b)& (c): Do not arise.